

[Dr. Sarojini Mahishi]

of Air India for the year 1970-71. [Placed in Library. See No. LT-3583/70]

(ii) Summary of Actuals for the year 1968-69, Budget Estimates and Revised Estimates for the year 1969-70 and Budget Estimates for the year 1970-71 under Capital of Air India. [Placed in Library. See No. LT-3584/70]

(iii) Summary of Budget Estimates of Revenue and Expenditure of the Indian Airlines for the year 1970-71 [Placed in Library. See No. LT-3585/70]

(iv) Summary of Actuals for the year 1968-69, Budget Estimates and Revised Estimates for the year 1969-70 and Budget Estimates for the year 1970-71 under Capital of Indian Airlines [Placed in Library. See No. LT-3586/70]

Report of Employees' Provident Fund Scheme for 1968-69

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) on the working of the Employees' Provident Funds Scheme, 1952 for the year 1968-69. [Placed in Library. See No. LT-3587/70]

Report of Press Council for 1969

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): I beg to lay on the Table a copy of the Annual Report of the Press Council of India for the year 1969, under section 18 of the Press Council Act, 1965. [Placed in Library. See No. LT-3588/70]

Papers under Companies Act

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS, AND MINES AND

METALS (SHRI JAGANATH RAO): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Pyrites, Phosphates and Chemicals Limited, for the year 1968-69.

(ii) Annual Report of the Pyrites, Phosphates and Chemicals Limited, for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3589/70]

Papers under Companies Act

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT): I beg to lay on the Table a copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956 :—

(1) Review by the Government on the working of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1968-69.

(2) Annual Report of the Mining and Allied Machinery Corporation Limited, Durgapur for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3590/70]

SHRI BAL RAJ MADHOK (South Delhi): I want to make one submission in regard to this item...

MR. SPEAKER: The hon. Member should have sent previous notice in writing. He cannot just get up in this manner and speak. He should give advance intimation.

SHRI BAL RAJ MADHOK: It is not necessary. I can get up after the item is laid on the Table of the House.

MR. SPEAKER: It is the accepted practice and convention in this House that previous intimation should be given.

SHRI BAL RAJ MADHOK : The hon. Minister has placed the report of the MAMC for 1968-69 on the Table of the House. The MAMC is a big public scandal. The Committee on Public Undertakings has already recommended in its report that this should be closed down. This undertaking had an authorised capital of Rs. 20 crores, and it has already lost Rs. 21 crores. I want to know...

MR. SPEAKER : There can be no questions now. I am not going to allow it.

SHRI BAL RAJ MADHOK : Only the accounts for 1968-69 are now placed on the Table of the House...

MR. SPEAKER : The hon. Member is a very responsible Member. He should know that...

SHRI BAL RAJ MADHOK : I only want to say...

MR. SPEAKER : The hon. Member can give a regular notice.

SHRI BAL RAJ MADHOK : They are only placing the accounts for 1968-69 on the Table of the House now. I only want to know what is the latest position, and what action they have taken on the report of the Committee on Public Undertakings...

MR. SPEAKER : I am not going to allow this now.

Statements showing Action taken by Government on Assurances etc.

THE MINISTER OF PARLIAMENTARY, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions or Fourth Lok Sabha :

- (i) Supplementary Statement No. I
Tenth Session, 1970
- (ii) Supplementary Statement No. IV
Ninth Session, 1969
- (iii) Supplementary Statement No. VII
Eighth Session, 1969

(iv) Supplementary Statement No. XVII
Seventh Session, 1969

(v) Supplementary Statement No. XII
Sixth Session, 1968

(vi) Supplementary Statement No. XIX
Fifth Session, 1968

(vii) Supplementary Statement No. XXV
Fourth Session, 1968

(viii) Supplementary Statement No. XIX
Third Session, 1967

(ix) Supplementary Statement No. XXVII
Second Session, 1967

[Placed in Library. See No. LT-3591/70.]

Papers under Companies Act

SHRI BHANU PRAKASH SINGH : On behalf of Shri Raghunatha Reddy I beg to lay on the Table—

- (1) A copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956 :

(i) Review (Hindi and English versions) by the Government on the working of the National Instruments Limited, Calcutta, for the year 1968-69.

(ii) Annual Report on the National Instruments Limited, Calcutta, for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3592/70.]

- (2) A copy of Notification No. S. O. 1503 (Hindi and English versions) published in Gazette of India dated the 25th April, 1970 making certain amendment to the Schedule to Emblems and Names (Prevention of Improper Use) Act, 1950, issued under section 8 of the said Act. [Placed in Library. See No. LT-3593/70.]

Audit Report (Civil) on Revenue Receipts, 1970

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : I beg to lay on the Table a copy of the Audit Report (Civil) on Revenue